



Dated: 19.06.2018 (Tuesday)

E-paper

Notices served on 11 shops

Food Safety and Standards Authority of India (FSSAI) on Monday served notices on 11 shops for various irregularities such as failure to obtain FSSAI license, adulteration of food, storage of rotten fruits and vegetables and other unhygienic practices.

The shops have been asked to rectify the irregularities within 15 days.

The exercise was conducted as part of FSSAI's campaign for safe food in Coimbatore city.